

**National Green Tribunal  
Principal Bench  
Faridkot House, Copernicus Marg  
New Delhi - 110001**

13<sup>th</sup> March, 2019

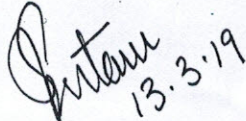
**CORRIGENDUM**

In Order dated 05.03.2019 in the case of Compliance of Municipal Solid Waste Management Rules, 2016, Original Application No. 606/2018 with regard to State of Himachal Pradesh, following clerical error has been corrected:

1. In last line of Page 20, the date may be read as **08.07.2019** instead of 08.07.2014.
2. At page 1, the title of the case may be read as:

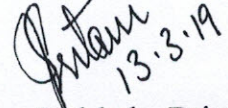
Compliance of Municipal Solid Waste Management Rules, 2016  
**(State of Himachal Pradesh)**

This issues with the approval of competent authority.

  
13.3.19  
(Dr. Sukhda Pritam)  
Deputy Registrar (J)

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13.3.19  
(Dr. Sukhda Pritam)  
Deputy Registrar (J)